

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED **17.01.2025** (FRIDAY)

CHENNAI BENCH (**HYBRID MODE**)

02.00 PM

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Note: No Mention will be permitted without prior consent of the other side.

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 310/2023 For Stay IA No. 958/2023 & 722/2024 For Exemption IA No. 959 & 960/2023	Kamma Srinivasa Rao, Suspended Director of the Suspended Board of Directors of Corporate Debtor Trichy Thanjavur Expressways Limited Vs IDBI Bank Limited & Anr.	Mr. HK Chaturvedi	Shivakumar and Suresh- R1

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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